

travel by Dakshin Express and G.T./A.C. Express between New Delhi and Balharshah, and under that restriction, even First Class passengers and their attendants could not travel by those trains from Bhopal to Jhansi or Itarsi.

The restriction was withdrawn before the month was out.

(b) Tickets for attendants of First Class passengers may be purchased from or to any station on the route covered by the First Class tickets in connection with which they are issued.

(c) In view of the answers to parts (a) and (b), this question does not arise.

#### TRADE AGREEMENT WITH TUNISIA

2885. SHRI N. R. LASKAR ;  
SHRI CHENGALRAYA  
NAIDU :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that a trade agreement between Tunisia and India has been signed recently;

(b) if so, the main features thereof; and

(c) the quantum of assistance proposed to be given to Tunisia ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) to (c). No, Sir. The Trade Agreement between India and Tunisia, concluded on 5th October, 1960 continues to be in force. In July, 1968 an Indian delegation visited Tunisia for holding discussions with the Tunisian authorities in regard to the difficulties arising from the closure of the Suez Canal and the increased incidence of freight by the longer route *via* the Cape, particularly in so far as rock phosphate shipments from Tunisia were concerned. The delegations of the two countries agreed that phosphate shipments from Tunisia to India would have to be deferred until the reopening of the Suez Canal. In the meanwhile, in order to ensure the continuance of the smooth flow of trade between the two countries and to enable Tunisia to finance the purchases of her essential requirements from India, it

was agreed that the Government of India would facilitate the extension, by an appropriate agency, of a short-term credit of Rs. 20 million to the central purchasing organization of Tunisia. The precise manner in which this credit can be extended, the agency which will extend it and the terms and conditions are being worked out.

#### SELECTION OF A.S.Is. OF RAILWAY PROTECTION FORCE

2886. SHRI JYOTIRMOY BASU : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Assistant Sub-Inspectors of the Railway Protection Force who have been selected for the Eastern Railway as a result of December, 1967 examination;

(b) the number of those who appeared in the above examination;

(c) when was the result published; and

(d) the minimum educational qualifications of those who were selected ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) 61 Head Rakshaks have been selected for promotion to the rank of Assistant Sub-Inspectors.

(b) 281 Head Rakshaks appeared in the examination.

(c) The results were published on 26-2-68.

(d) Out of 61 Head Rakshaks selected for the post of Assistant Sub-Inspectors in the Railway Protection Force, 5 has passed Intermediate examination, 31 Matriculation examination or its equivalent standard and the remaining 25 had either failed in Matriculation examination or its equivalent standard.

#### DURGAPUR CHEMICALS (LTD.), WEST BENGAL

2887. SHRI JYOTIRMOY BASU : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the number of employees, both officers as well as others, technical as

well as non-technical, now working in the Durgapur Chemical Ltd., West Bengal Government undertaking;

(b) whether the manning list of the company was jointly prepared by the foreign consultants M/s. Krebs & Co. Paris and the Durgapur Chemicals Ltd.

(c) if so, whether recruitment has been made according to the stipulation made in the manning list; and

(d) if not, the reasons therefor ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :**  
(a) the total number of employees now at Durgapur Chemicals Ltd., is 792. The classification is as under :—

Category	Technical	Non-Technical	Total
1. Officers	41	13	54
2. Staff	447	291	738
<b>TOTAL</b>	<b>488</b>	<b>304</b>	<b>792</b>

(b) M/s. Krebs & Co. Paris initially recommended a manning pattern with a staff of 470 for the factory at Durgapur. Subsequently a revised manning pattern was drawn up by the Durgapur Chemicals Ltd. with a total staff of 1,130. Now a final manning pattern of different production shops has been prepared by the company in consultation with the chief representative of M/s. Krebs & Co. Paris;

(c) According to the information furnished by the Company, recruitment has been made on the basis of requirement of personnel as per manning pattern revised by the Durgapur Chemicals Ltd.;

(d) Does not arise.

ट्रेक्टर बेचने वाली फर्मों के विरुद्ध शि.क.यत्नें

2888. श्री प्रकाशबीर शास्त्री :

श्री शिव कुमार शास्त्री :

डा० सूर्य प्रकाश पुरी :

श्री रामाचतार शर्मा :

क्या औद्योगिक विकास तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को गैर-सरकारी फर्मों द्वारा ऊंचे मूल्यों पर ट्रैक्टरों के बेचे जाने की शिकायतें मिली हैं; और

(ख) यदि हां, तो यह सुनिश्चित करने के लिये कि किसानों को ट्रैक्टर निर्धारित मूल्य पर उपलब्ध हों, क्या कोई नया निर्णय किया गया है ?

**औद्योगिक विकास तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) :** (क) और (ख). प्रशुल्क आयोग से देश में निर्मित ट्रैक्टरों के उचित विक्रय मूल्य निर्धारित करने की दृष्टि से जांच करने के लिये कहा गया था। रिपोर्ट प्राप्त हो जाने तथा उसकी जांच कर लेने के पश्चात् देश में निर्मित विभिन्न नामों के ट्रैक्टरों के उच्चतम विक्रय मूल्यों को ट्रैक्टर (मूल्य नियंत्रण) आदेश, 1967 के ट्रैक्टर सम्बन्धी उपबन्धों के अन्तर्गत 3 जून, 1968 को अधिसूचित कर दिये गये हैं। सरकार को इस प्रकार की कोई भी शिकायत नहीं मिली है कि अधिसूचना जारी किए जाने के पश्चात् ट्रैक्टरों के उत्पादक अथवा विक्रेता निर्धारित उच्चतम मूल्य से अधिक मूल्य पर ट्रैक्टर बेच रहे हैं।

#### DEVELOPMENT OF SMALL SCALE INDUSTRIES

2889. SHRI OM PRAKASH TYAGI: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state.

(a) whether Government feel that in view of the large population of India, development of small-scale industries would be more useful to India as is the case in Japan;

(b) if so, whether Government propose to increase the number of small scale industries in place of heavy industries during the Fourth Five Year Plan; and

(c) if so, the outlines thereof ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :**  
(a) Yes, Sir.